GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. †2585 TO BE ANSWERED ON 09.07.2019

PROPOSALS FOR OLD AGE HOMES AND DE-ADDICTION SCHEME

†2585. SHRI SHANKAR LALWANI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of proposals received from the State of Madhya Pradesh under the old age homes and de-addiction schemes during the year 2017-18;
- (b) the number and details of proposals, out of the said proposals, approved so far; and
- (c) the time by which the pending proposals are likely to be cleared?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) & (b): 13 ongoing project proposals for Senior Citizens Homes (Old Age Homes) were received from the State of Madhya Pradesh under the Scheme of Integrated programme for Senior Citizens (IPSrC) during 2017-18, out of which grant-in-aid has been released to 12 proposals and grant-in-aid could not be released in one case due to deficient documents. Besides, 20 New Project proposals for Senior Citizens Homes were also recommended by the State Government of Madhya Pradesh, out of which 03 proposals have been approved and remaining 17 proposals could not be approved due to deficient documents.

Similarly, 19 ongoing projects proposals under the Scheme of Prevention of Alcoholism & Substance (Drug) Abuse were received from the State of Madhya Pradesh during 2017-18, out of which grant-in-aid has been released in 18 cases and documents have been received recently in one case. Beside, 15 New project proposals have also been received during 2017-18 under the Scheme, out of which 05 proposals have been approved and reaming 10 proposals could not be approved due to deficient documents.

(c): The release of funds is an ongoing process and proposals for release of grant-in-aid, are processed as per the norms and guidelines of the relevant Schemes and subject to their completeness in all respects and availability of funds.
